

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/4(KB)2016
IA(COMPANIES.ACT)/58(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	ANURAG JHAWAR & ANR. VS CHHOTANAGPUR ROPE WORKS PVT.LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Jishnu Choudhury, Adv.] For the Petitioner
Ms. S. Choubey, Adv.
Ms. S. Mukherjee, Adv.
Mr. N. Sewak, Adv.

Ms. Urmila Chakraborty, Adv.] For the Applicant
Mr. A. Banerjee, Adv.
Mr. D. Sonthalia, Adv.

ORDER

1. Learned Counsel for the parties present.
2. **IA(COMPANIES.ACT)/58(KB)2024:**
 - a. Registry is directed to issue notice to all the Respondents by way of speed post and by email and place tracking information on record.
 - b. Upon receipt of the notice, the Respondent shall file Reply Affidavit, if any, within a period of two weeks.
 - c. List this matter for consideration **on 10.05.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**